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(घ) क्या इस संबंध में निर्यातक देश से शिकायतें की गई हैं तथा जिन पार्टियों को खराब सामग्री की सप्लाई की गई थी क्या उन्हें मग्रावजे का भगतान करने के लिए कोई कदम उठाए गए हैं ?

X-Ray films from Czechoslovakia

1565. SHRI JAGDISH PRASAD MATHUR: Will the Minister of COM-MERCE be pleased to state:

- (a) whether it is a fact that the Fom India Private Limited imported X-Ray films from Czechoslovakia through the State Trading Corporation in 1974;
- (b) whether it is a fact that a large part of the consignment was found defective;
- (c) whether it is a fact that consignments were sent in spite of complaints from various quarters that the goods were defective; and
- (d) whether complaints have been made to the exporting country in this regard and whether any steps have been taken to pay compensation to those parties to which defective material was supplied?]

वाणिज्य मंत्रालय में उपमंत्री (श्रो विश्वनाथ प्रताप सिंह) : (क) जी हां। मैसर्स फाम इंडिया प्राइवेट लि० ने 1971 में उन्हें जारी किये गये लाइसेंस के म्राधार पर राज्य व्यापार निगम के माध्यम से लगभग 0.47 लाख रुपये मुल्य की डाक्टरी एक्स-रे फिल्मों का सायात किया था।

- (ख) से (घ) खेपों में कोई दोच होने के बारे में किसी घोर से भी कोई शिकायत प्राप्त नहीं हुई है । इस प्रकार निर्यातक देश से मुधावजे की मांग करने का प्रश्न नहीं उठता ।
- tt] English translation.

t[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, sir. Medical X-Ray films to the tune of Rs. 0.47 lakhs were imported through STC by M/s. Fom India Private Limited against a licence issued to them in 1971.

(b) to (d). No complaints have been received from any quarter regarding any defects in the consignments. Hence, the question of taking up the matter with exporting country for compensation does not arise.]

> श्रीरंगाबाद हवाई ग्रहा 1566. श्री ग्रार० डी० जगताप:

> > श्री ग्रावगांवकर :

श्री देवराव पाटिल :

क्या पर्यटन श्रीर नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

- (क) श्रीरंगाबाद हवाई ग्रहे के विकास तथा विस्तार का कार्य कद तक पूरा हो जाएगा :
- (ख) क्या यह सच है कि इस हवाई श्रद्धे पर बोइंग विमानों के उतरने की संभा-व्यतास्रों की जांच की गई है; श्रीर
- (ग) यदि इस हवाई प्राहे की बोइंग विमानों के उतरने के लिए योग्य पाया गया है तो वहां पर बोइंग सेवा के कब तक धारम्भ करने की संभावना है ? 176 -

Aurangabad airport

1566. SHRI R. D. JAGTAP AVER-GOANKAR:

SHRI DEORAO PATIL:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the time by when the development and expansion work of Auranga-bad airport would be completed;

- (b) whether it is a fact that possibilities of landing Boeing planes on this airport have been examined; and
- (c) if the airport has been found fit for the landing of Boeing planes, the time by when the Boeing service is likely to be started?]
- पर्यटन ग्रीरनागर विनानन मंत्री (श्री राज बहादर): (क) ग्रीर (ख) ग्रीरंगावाद विमान-क्षेत्र पर विकास कार्य पूरे किये जा चके हैं तथा ग्रव वह बोइंग-737 सेवाग्रों के परिचालन के लिए उपयक्त है।
- (ग) ईंधन की अत्याधिक लागत तथा इण्डियन एयरलाइंस के विमान बेडे की तंग स्थिति के कारण ग्रभी इस समय यह बता सकना संभव नहीं होगा कि यह सेवा कव से चाल को जा सकेगी। बदलती रहने वाली यातायात मांग की पूर्ति के लिए अतिरिक्त चार्टर उड़ानें परिचालित की जाती हैं।

t[THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) Development works at Aurangabad aerodrome have since been completed and it is now fit for Boeing 737 services

(c) In view of the high cost of fuel and the fleet position of the Indian Airlines, it is not possible at this stage to say when such a service would be started. To meet the fluctuating traffic demand additional charter flights are operated.]

New Scheme for distribution of controlled cloth

1567. SHRI DEORAO PATIL-PROF. N. M. KAMBLE: SHRI R. D. JAGTAP AVERGOANKAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to introduce a new scheme for distribution of controlled cloth; and
 - tl] English translation.

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No proposal for revision of the present scheme of distribution of controlled cloth is under consideration of the Government.

(b) Does not arise.

Issue of bonus shares by companies

1568. SHRI BIR CHANDRA DEB BURMAN:

> SHRI LAKSHMANA MAHA-PATRO:

SHRI KALYAN ROY-

Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 233 given in the Rajya Sabha on the 26th November, 1974 and state:

- (a) whether Government have received any representation regarding the issue of bonus shares by companies;
 - (b) if so, the details thereof;
- (c) what is the total amount involved in the issue of bonus shares in the last three years, company-wise;
- (d) whether Government propose to curb the issue of bonus shares by companies; and
- (e) if the reply to part (d) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and Yes, Sir Government have been requested to stop the issue of bonus shares by companies and particularly by large and monopoly houses.

(c) The total amount involved in the issue of bonus shares by companies during the last three calender years ending 1974 was Rs. 145.92 crores. Company.wise details are